

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1194 of 2019**

**IN THE MATTER OF:**

**Tarun International Ltd.**

**...Appellant**

**Versus**

**Vikram Bajaj**

**(RP for Anil Special Steel Industries Ltd) & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Jagdev Singh, Mr. Praveen Kumar Sharma, Mr. Shantanu Sharma, Ms. Vidushi Sharma and Mr. Sachin Saini, Advocates.**

**For Respondent: Mr. Abhishek Anand and Ms. Mani Solanki, Advocates for RP**

**Mr. Gaurav Bharadwaj and Ms. Sushmita Tanwar, Advocates for R-2.**

**Ms. Mani Solanki, Mr. Brijesh Kumar Tamber, Advocates for R-3**

**Mr. Ankit Singal and Mr. Shivam Goel, Advocates for R-4**

**Mr. Harish Kumar Tripathi, Advocate for R-5.**

**O R D E R**

**03.02.2020**

Due to paucity of time, this matter could not be taken up.

List the appeal 'For Admission (After Notice)' on **14<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Technical)

[Shreasha Merla]  
Member (Technical)

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